

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **27.01.2025** (MONDAY)
CHENNAI BENCH (**HYBRID MODE**)
2:00 PM

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**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 30/2025 For Stay IA No. 117/2025	CA Mahalingam Suresh Kumar, Liquidator of Easun Reyrolle Ltd. Vs Regional Provident Fund Commissioner II Employees Provident Fund Organisation, Koramangala	Mr.AG Sathyanarayana	
2.	Comp App (AT) (CH) (Ins) No. 31/2025 For Condone Delay IA No. 118/2025	Poorna Chandra Vs Surabhi Chits Ltd.	Mrs. Lakshmi Menon	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 186/2022 For Stay IA No. 430/2022	Prudent ARC Ltd. Vs Ebenezar Inbaraj, RP of Regen Powertech Pvt. Ltd. & Anr. WITH	Mr. VV Sivakumar	Mr.AG Sathyanarayana
4.	IA No. 178/2024 (To implead) IA No. 129/2025 (For Substitution) in Comp App (AT) (CH) (Ins) No. 418/2023 For Stay IA No. 1272/2023	Prudent ARC Ltd. Vs Regen Powertech Pvt Ltd & 3 Ors. WITH	Mr. VV Sivakumar	Mr. TK Bhaskar-R1, R2 Mr. Pranava Charan R3 Mr. ML Ganesh-R4 Ms. Padmaja Kaul (For Impleadment)
5.	Comp App (AT) (CH) (Ins) No. 442/2023 For Stay IA No.1365/2023	Prudent ARC Ltd. Vs Regen Powertech Pvt Ltd & 3 Ors. WITH	Mr. VV Sivakumar	Mr. TK Bhaskar-R1, R2
6.	IA No. 119, 130, 131 & 132/2025 (To implead) in Comp App (AT) (CH) (Ins) No. 448/2024 For Stay IA No. 1228/2024	Prudent ARC Ltd. Vs State Bank of India, SAMB & Anr.	Mr. VV Sivakumar	Mr. ML Ganesh- R1 Mr. TK Bhaskar- R2

7.	TA (AT) No. 252/2021 (CA (AT) (Ins) No. 967/2020)	Omkara Assets Reconstruction Pvt. Ltd. Vs Sethi Engineers and Foundry Ltd.	Mr. Varun Srinivasan	Mr. Y Suryanarayana
8.	Comp App (AT) (CH) (Ins) No. 238/2024 For Stay IA No. 629/2024	Ravi Srinivas S Erst. Managing Director, Super Agri Seeds Pvt. Ltd. Vs Kiran Gubba, Director, Gubba Cold Storage Pvt. Ltd. & Anr.	Mr. TK Bhaskar	Mr. Anuj Raj- R1 Mr. Pranava Charan R2
9.	IA No. 1227/2024 (For Additional docs.) in Comp App (AT) (CH) (Ins) No. 371/2024	Bank of Baroda Stressed Assets Management Branch Vs Ramamoorthi Srinivasan, RP of Personal Guarantor C. Shivakumar Reddy & Anr. WITH	Mr. B Dhanaraj	Mr. S Vivekananda R2
10.	IA No. 1223/2024 (For Additional docs.) in Comp App (AT) (CH) (Ins) No. 372/2024 For Exemption IA No. 1018/2024	Bank of Baroda Stressed Assets Management Branch Vs C. Shivakumar Reddy & Anr.	Mr. B Dhanaraj	Mr. S Vivekananda R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	Comp App (AT) (CH) (Ins) No. 290/2023	Jain Irrigation Systems Limited Vs Eid Parry (India) Ltd.	Mr. BSV Prakash Kumar	Ramasubramaniam & Associates
12.	Comp App (AT) (CH) No. 18/2024 For Stay IA No. 313/2024	Jeppiaar Fishing Harbour Muttom Pvt Ltd & Anr. Vs Jeppiaar Sheela	Mr. Dominic Savio Joseph	Mr. R Swarnavel
13.	Comp App (AT) (CH) (Ins) No. 75/2024 To dispense with IA No. 215/2024 For Stay IA No. 216/2024	S Lakshmanan & Anr. Vs Green Peace Construction Pvt. Ltd.	Mr. P Jesus Moris Ravi	Mr. M Rajamanickam
14.	Comp App (AT) (CH) (Ins) No. 260/2024 For Exemption IA No. 693/2024	Meca Project Engineers Rep by its Proprietrix, KV Kanyakumari Vs Novus Green Energy Systems Ltd	Mr. Pogulkonda Pratap	Mr. Y Suryanarayana

15.	Comp App (AT) (CH) (Ins) No. 296/2024	Joint Commissioner of Commercial Taxes & GST, Odisha Vs Anuradha Bisani, Liquidator of Lanco Infratech Ltd.	Mr. Anand Das	Ms. Anuradha Bisani, Liquidator
16.	Comp App (AT) (CH) (Ins) No. 335/2024	Jain Irrigation Systems Ltd Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. & Anr.	Mr. BSV Prakash Kumar	Mr. B Dhanaraj- R1 Mr. TK Bhaskar- R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	Comp App (AT) (CH) (Ins) No. 178/2024 To dispense with IA No. 486/2024 For Stay IA No. 487/2024	Ravi Kiran Saladi Konda & Anr. Vs Sanjay Gupta, Liquidator-Lanco Babandh Power Ltd.	Mr. P Ulaganathan	Ms. Shalya Agarwal
18.	Comp App (AT) (CH) (Ins) No. 56/2022	Joint Lender Forum Vs S. Siva Sundar & 3 Ors.	Mr.S Sathiyarayanana	Mr.S Kumaran-R2 R3 Mr. V Venkata Sivakumar- R4
19.	Comp App (AT) (CH) (Ins) No. 358/2022 To Dispense with IA No.821/2022 For Stay IA No. 818 & 1094/2022, 868 & 869/2023 To Implead IA No. 937/2022	Babu Manoharan Jaikumar Christhurajan Vs Umesh Garg & 2 Ors	Mr. G Sudhakar	Mr. Abhishek Anand R1, R2
20.	Comp App (AT) (CH) No. 80/2024 For Stay IA No. 1192/2024 For Urgent Listing IA No. 1191/2024	Rageena Jeppiar Murali Vs Jeppiaar Furnace and Steels Pvt. Ltd. & 6 Ors.	Mr. Sanjeev Kumar KP	Mr. TK Bhaskar- R1-R6
21.	TA No. 21/2021 (Comp App (AT) (Ins) No. 860/2019 For Stay IA No. 2625/2019 For Exemption IA No. 2627/2019)	Santhosh Ramalingam & 12 Ors Vs Amit Chandrakant Shah, RP of BCIL Zed Ria Properties & 2 Ors. WITH	Mr. Adarsh Ramanujan	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2
22.	TA (AT) No. 170-171/2021 ((CA) (AT) (Ins) No. 1094- 1140/2019)	BCIL Yelahanka Projects LLP through its authorised Rep Rachna Rego Vs Amit Chandrakant Shah, RP of BCIL Red Earth Developers India Pvt. Ltd. & 4 Ors.	Mr. Athiban Vijay	Mr. Sanjay Gupta- R1 Mr. Arun Karthik Mohan-R2, R4 Mr. Raj Kumar Jhabakh-R5

23.	TA (AT) No. 104/2021 (CA (AT) (Ins) No. 691/2020)	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 11 Ors. WITH	Mr. Rahul Unnikrishnan	Mr. PV Vinod R1 Mr. Rama Subramaniam Raja R2
24.	TA (AT) No. 105/2021 (CA (AT) (Ins) No. 692/2020)	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 15 Ors	Mr. Rahul Unnikrishnan	Mr. PV Vinod R1 Mr. Rama Subramaniam Raja R2
25.	TA (AT) No. 17/2022 (CA (AT) No. 326/2018)	C.J George & 3 Ors Vs Synthite Industries Pvt. Ltd. & Anr. WITH	Mr. TK Bhaskar	Mr. CV Shailendran
26.	Comp App (AT) (CH) No. 126/2022	CJ George & 3 Ors. Vs Synthite Industries Ltd & 22 Ors.	Mr. TK Bhaskar	Mr. CV Shailendran R1, R8, R9, R14
27.	TA (AT) No. 214/2021 (Comp App (AT) (Ins) No. 1446/2019)	MB Power (Madhya Pradesh) Ltd Vs Anuradha Bisani, Liquidator of Lanco Infratech Ltd.	Ms. Varsha Banerjee	Ms. Anuradha Bisani, Liquidator
28.	Comp App (AT) (CH) (Ins) No. 233/2021 For Stay IA No. 487/2021	Subbaraya Ananthar Durairaju, Suspended Managing Director & Shareholder of Subhashri Bio Energies Pvt. Ltd. Vs Indian Overseas Bank Specialised Asset Recovery Management Branch & 2 Ors.	Mr. J Vinoth	Ms. Ananda Gomathy-R1 Mr. G Kalyan Jhabakh-R3
29.	Comp. App (AT) (CH) (Ins) No. 285/2021	B. Rajesh Vs N. Sivachalam, Liquidator, Everon Castings Pvt Ltd & 6 Ors.	Mr.AS. Sathish Kumar	Mr. V Manivannan-R1 Mr. R Vidhya Shankar - R2-R4 Mr. ML Ganesh- R5
30.	Comp App (AT) (CH) (Ins) No.78/2022 For Stay IA No.158/2022 Urgent Hearing IA No.159/2022	Roxcel Trading Company GmbH Vs Satyadevei Alamuri RP & 4 Ors	Ms. Savitha K Jagadeesan	Mr. Ramaswamy Meyappan- R1
31.	Comp App (AT) (CH) (Ins) No.155/2022 For Stay IA No. 361/2022 For Interim Injunction IA No. 362/2022	UCO Bank Vs G. Ramachandran, Liquidator of Sai Regency Power Corporation Pvt. Ltd. WITH	Mr. Surya Teja Nalla	Mr. Vinod Kumar
32.	Comp App (AT) (CH) (Ins) No. 49/2024 For Stay IA No. 146/2024 For Urgent Hearing IA No. 1321/2024	UCO Bank Vs Omniedge Futures Pvt. Ltd. & Anr	Mr. Surya Teja Nalla	Ms. Janani Shankar R1 Mr. Vinod Kumar-R2

33.	Comp App (AT) (CH) (Ins) No. 309/2022 For Stay IA No. 708/2022	Prakasan V & 10 Ors Vs Ravindra Chaturvedi, Liquidator of Excel Glasses Ltd.	Mr. Shivshankar R Panicker	Mr. Varun Venkatesan
34.	Comp App (AT) (CH) No. 52/2023	Quadrangle Trading Services Pvt. Ltd. Vs The Registrar of Companies Tamilnadu A&N Islands Chennai & Anr.	Mr. R Subramanian	Mr. Avinash Krishnan Ravi
35.	Comp App (AT) (CH) (Ins) No. 165/2023 For Stay IA No. 539/2023	The Chief Manager, Canara Bank Vs Kantipudi Venkata Raju, Erst. IRP of SVK Shipping Services Pvt Ltd & Anr.	Mr. ML Ganesh	Mr. Sriram Venkatavaradan R1
36.	Comp App (AT) (CH) (Ins) No. 323/2023	RBJ Blue Star Enterprises Vs Gonugunta Madhusudhana Rao	Mr. G Nandagopal	Mr. Pranava Charan
37.	Comp App (AT) (CH) (Ins) No. 372/2023 For Stay IA No. 1136/2023 For Exemption IA No. 1137/2023	T.Johnson, Shareholder and Suspended Director of the Corporate Debtor, Jeffson Universal Logistics Pvt. Ltd. Vs Anil Kumar Khicha, IRP, Jeffson Universal Logistics Pvt. Ltd. & Anr.	Mr. Pawan Jhabakh	Mr. Prakul Thadi R2/Liquidator

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:
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By the order of Hon’ble Member (Judicial)

Chennai Bench

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